

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. **792** of 198**(F)**

Applicant

S. Sachidanandan

Advocate for Applicant

Sh. M. R. Acharya

Respondent

*Adv. Personnel Offr,
S-Off. Bangalore*

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
30/5/88	<p>This application filed u/s 19 of the Act, the applicant prays to :-</p> <p>1) set aside the endorsement dated 9-5-87 issued by the respondent.</p> <p>2) issue direction to the respondent to count him seniority w.e.f. 1970 or atleast w.e.f 14-7-1982.</p> <p>3) issue such other directions as deemed fit in the circumstances of the case & also award costs of this application.</p> <p>Interim prayer - Nil.</p> <p>As directed by the Deputy Registrar, the application is registered & is being posted before the Bench for preliminary hearing & Admission on 1-6-88</p> <p>I.P.O. is removed.</p> <p><i>D</i></p> <p><i>J</i></p> <p><i>31/5</i></p> <p>No notice issued & kept on 2/6/88 with H.S on 6/7/88</p> <p><i>d</i></p> <p><i>2/6</i></p>	<p>VC/M(A) 1.6.88.</p> <p>Applicant by Shri MRA.</p> <p>Admit.</p> <p>Notices to respondents.</p> <p>Call on 6.7.1988.</p> <p><i>M.J.F</i></p> <p>VC</p> <p>M(A)</p>

Date	Office Notes	Orders of Tribunal
29-6-88	Respondents Served, 29/6	
6.7.1988	<u>6.7.88</u> Sri. M. S files M.A in court BDD CP Co CTT	<u>KSPVC/LHARM</u> Applicant by Shri M.R.Achar. Respondents by Shri MS. He prays for six weeks' time to file reply. Prayer granted. Call on 18.8.88. VC M(A) 6.7.88
18.8.1988		<u>KSPVC/PSM</u> Applicant by Shri M.R.Achar. Respondents by Shri MVRaoor Shri MS. He prays for 4 weeks time to file reply. Prayer granted. Call on 20.9.1988. VC M(A) 18/8
20.9.1988		<u>KSPVC/PSM</u> Applicant by Shri M.R.Achar. Respondents by Shri MS. He prays for four weeks time to file reply. Prayer granted. Call on 21.10.88. VC M(A) 20/9
	<u>22-11-88</u> Reply Statement of resp filed	<u>VC/LHAR(AM)</u> 21-10-1988 Applicant by Sri M.R.Achar. Respondents by Sri M.Sreeranga- iah. He prays for time 4 weeks' time. Prayer granted. Call on 22-11-1988, in cases not ready for hearing. VICE CHAIRMAN MEMBER (A) 22-11-88

In the Central Administrative
Tribunal Bangalore Bench,
Bangalore

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Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
22.11.88	<p><u>15-12-88</u></p> <p><u>Before</u></p> <p>KSP-VE (HAR-MCA)</p> <p>Sri. M.R. Achar for Sri. M. Sreedharan for</p> <p>Application Dismissed order directed</p> <p>B R W ETL</p>	<p><u>KSPV/LHARM</u></p> <p>Applicant by Shri M.R.Achar. Respondents by Shri MS. Reply filed. Copy furnished. Post for hearing on 15.12.1988.</p> <p><i>JK</i> <i>JK 22-11-88</i> <i>M(A)</i></p>
29-12-88	<p>Order dated 15-12-88 issued to all the parties concerned & qc added to the file</p> <p><i>JKW</i></p>	

Date	Office Notes	Orders of Tribunal	
7-2-89	<p>Order dated 2-2-89 in RA 4/89 issued to the applicant & his advocate only & a copy of the same not cedded to the file.</p> <p><i>Li. N. J. M.</i></p>		